

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

PRESENT: SHRI BHASKARA PANTULA MOHAN –HON'BLE ACTING PRESIDENT

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.7.2021 AT 10.30 AM

TRANSFER PETITION NO.	IA(IBC) No.58,59,60&61/2021 in IA(IBC) No.6,13,14,40&57/2021 & IA NO. 18/2021(AMR) in TCP(IB) No. 79/9/AMR/2019
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 32/9/HDB/2019
NAME OF THE COMPANY	Kei-Rsos Maritime Ltd
NAME OF THE PETITIONER(S)	Docking And Engineering Co. (VSP) Pvt Ltd
NAME OF THE RESPONDENT(S)	Kei-Rsos Maritime Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

List on 03.07.2021.

SD/-
(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT

RITU SHARMA